

Karnataka	-	60
Kerala	-	60
Maharashtra	-	90
Madhya Pradesh	-	70
North East	-	20
Orissa	-	40
Punjab	-	30
PTTC Madurai	-	05
Rajasthan	-	50
Tamil Nadu	-	60
West Bengal	-	25
Uttar Pradesh	-	150
R&D (Dak Bhawan)	-	02
Total :		1000

[Translation]

National Highways In Punjab and Haryana

*176. DR. SAKSHIJI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of proposals regarding development of National Highways submitted by the Governments of Haryana and Punjab to the Union Government;

(b) the details of proposals which have been cleared and the funds sanctioned for

the purpose;

(c) whether the construction work of some sanctioned projects is being delayed; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Details of proposals for development of National Highways submitted by the Governments of Haryana and Punjab during 1993-94 are given below:

<i>State</i>	<i>No. of proposals</i>	<i>Amount (Rs in lakhs)</i>
Haryana	9	218.10
Punjab	23	10276.00

(b) Details of the proposals cleared and funds sanctioned for the purpose during 1993-94 are:

<i>State</i>	<i>No. of proposals Cleared</i>	<i>Amount of Sanction (Rs in lakhs)</i>
Haryana	2	94.10
Punjab	9	8588.00

(c) and (d). Construction of none of the works sanctioned during 1993-94 is delayed. However, two externally aided projects in Haryana and one in Punjab sanctioned during earlier years are behind schedule mainly due to low out-put of the contractors and contractual problems.

[English]

Shipping Policy

*177. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to reorient the shipping policy in view of the new era of globalisation;

(b) if so, the details of the new policy formulated for shipping for implementation during the Eighth Plan period;

(c) the details of the proposed outlay in this regard; and

(d) the policy to be adopted for privatisation of shipping infrastructure network?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The Government has already reviewed the Shipping Policy with a view to promoting the interests of Indian Shipping Companies keeping in view the move towards globalisation and changes in economic policies. As part of the new Shipping Policy, a number of measures have been taken for the healthy growth of Indian Shipping Industry. These include:

1. Automatic approval is now given for:

(i) Acquisition of all categories of ships, except crude tankers and OSVs, by Private Shipowning companies;

(ii) Sale of ships for further trading/scrappping to a company within India or abroad;